

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No.48 of 2022 (SZ)

In the matter of:

Meiyyappan,
Chengalpattu

...Applicant (s)

Verus

The District Collector
Chengalpattu District & Ors.

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE ,
CHENNAI

Original Application No.48 of 2022 (SZ)

(Through Video Conference)

IN THE MATTER OF

Meiyyappan, Chengalpattu

Applicant (s)

Verus

The District Collector

Chengalpattu District & Ors.

Respondent(s)

REPORT FILED BY THE 5TH RESPONDENT
BLOCK DEVELOPMENT OFFICER, THIRUPORUR

I, P.Poomagal Devi, Daughter of Thiru.S.P.Palani, Aged 48 Years working as Block Development Officer(Village Panchayat) Thiruporur, Chengalpattu District, do hereby solemnly affirm and Sincerely states as follows:

I am the Block Development Officer(V.P) of Thiruporur Block and I am the 5th Respondent herein and well acquainted with the facts of the case as per the records. I am filing this compliance report on behalf of the 1st Respondent the District Collector, Chengalpattu and on behalf of myself.


Block Development Officer (V.P)
Thiruporur Panchayat Union

IT IS RESPECTFULLY SUBMITTED THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ) ORDER DATED 02.05.2023 ARE EXTRACTED BELOW:

1. Similarly, the District Collector, Chengalpattu also has filed his report. The report also contains the particulars about the Sewage Treatment Plant (STP) at various apartments and also the Solid Waste Management. The report further mentioned that the action taken by the Panchayat Administration and also the plan of action to be taken for managing the solid waste and the liquid waste.

2. The Local Panchayat has specifically instructed the Welfare Associations about the waste management in apartments and gated communities by requesting them to install Bulk Community Bio Composters proportional to the waste generated by the household population and also to furnish the details of the vendors / agencies who are collecting the dry or wet waste by the private players. The apartment owners are also specifically instructed to hire only the vehicles that are registered with the CMWSSB or with the TWAD Board with GPS fitted. The Panchayat Union is to furnish details of registration.

COMPLIANCE OF THE ORDER

3. It is humbly submitted that as per the directions given by the Hon'ble Tribunal I submit the details of the vendors / agencies who are collecting the dry or wet waste are as follows:-


**Block Development Officer (V.P)
Thiruporur Panchayat Union**

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies				No of load decanting the wet waste per day
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No	
1	MANTRI SYNERGY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN 06A7873 TN06T6826 TN31AF4216	Yes	The Superintending Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582 /2019 dated 14.09.2020	-
		PSE Tranport Mr.Rajesh SNS Transport Mr.Naresh RVM Transport Mr.Ravi RET Transport Mr.Jayakumar SR Transport Mr.Raman SKS Transport Mr.Saravanan (For Wet Waste)	TN09DU5900 TN47S1569 TN57KH4366 TN05AJ0766 TN18E3366 TN25BC6599	-	-	2
2	FACIFICA AURUM HAPPINESS	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/2020 dated 11.03.2022	Treated water used for garden
3	GEM GROVE	Mr.Ranjith Padur 812273018	TN21AY0126	-	-	Treated water used for garden
4	ETA ROSE DALE	Mr.Prasanth 9710689827 (For Dry Waste)	TN06M6322	-	-	Treated water used for garden

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies				No of load decanting the wet waste per day
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No	
5	JAINS INSELI PARK	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No. A4/1582/ 2020 dated 11.03.2022	Treated water used for garden
6	PURVANKARA	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/ 2020 dated 11.03.2022	Treated water used for garden
7	XS REAL AMITY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021	Treated water used for garden
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06	
8	XS REAL HARMONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021	Treated water used for garden

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies				No of load decanting the wet waste per day
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No	
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06	
9	XS REAL SIENA	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021	Treated water used for garden
		RE Transport Mr.Kumar 9884260181 (For Wet Waste)	TN05AA0767	Yes		
10	XS REAL SYMPHONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021	Treated water used for garden
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06	
11	XS REAL BELLA TUSCONY	Waste Winn Foundation Mrs.Priyadarshini 9790804922 (For Dry Waste)	TN06AA7873 TN06T6826 TN31AF4216	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A42213 /2020 dated 04.08.2021	Treated water used for garden
		Mr.A.Victor Salmon No.31189, Anna Street, Padur (For Wet Waste)	TN31AB6837	Yes	CMWSSB / AREA 14/2023 / 06	

Sl. No.	Name of the Apartments	Details of the Vendors/Agencies				No of load decanting the wet waste per day
		Name and Address and Phone No.	Vehicle Registration No.	Whether GPS fitted (Yes / No)	License No	
12	GODREJ AZURE	GGU Transport Mr.Govindan Pillayar Koil Street, Kazhipattur 9884507019 (For Dry Waste)	TN14B0553 TN14M4632 TN14U2620	Yes	The Chief Engineer (SWM) Greater Chennai Corporation SWMC No.A4/1582/2020 dated 11.03.2022	Treated water used for garden
13	COLOR BERRY	Mr.Arul Murugan 8939014310 (For Dry Waste)	TN03E0553	-	-	-
		SR Transport Mr.Raman 9444484667 TMY Transport (For Wet Waste)	TN18E3366 TN47S1569	-	-	4 per month

It is also humbly submitted that the copies of the license issued by Chennai Corporation are also enclosed here with kind perusal. The copies of the letter sent to the gated communities to register and fix GPS for their unregistered vehicles are also enclosed herewith.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this report to pass orders which it may deem fit in rendering justice.

Date : 21.11.2023


Block Development Officer (V.P)
Thiruporur Panchayat Union

VERIFICATION

I, P.Poomagal Devi, Block Development Officer, Thiruporur, Chengalpattu District, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Date : 21.11.2023


Block Development Officer (V.P)
Thiruporur Panchayat Union

From:
The Superintending Engineer,
Solid Waste Management Department,
Greater Chennai Corporation,
Chennai - 600 003.

To
M/s. Waste Winn Foundation
No.6A/13 ParthasarathySwamy Street
Triplicane, Chennai - 600 005.

S.W.M.C.No.A4/1582/2019

Date: .09.2020

Sir,

Sub: Greater Chennai Corporation - Solid Waste Management Department - Empanelled Agencies for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services - period of empanelment extended for three years intimation - Regarding.

Ref: 1. Orders of Joint Commissioner (Health) vide S.W.M.C.No.A4/1582/2020, Dated: 12.09.2020.

In the reference cited above, Orders of the Joint Commissioner(Health) was obtained to extend the services of Agencies for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services in Greater Chennai Corporation based on their performances.

Hence it is informed that the period of empanelment of your Agency is extended for three years with effect from 01.08.2020 and it is requested to increase the no of services so as to improve your performances.

It is also requested to furnish the details of services rendered by you to the undersigned in the tabular column already communicated to you on quarterly basis with effect from 01.08.2020.

14/09/20
Superintending Engineer (SWM)

14/09/2020

WASTEWINN FOUNDATION GA/13,PARTHASARATHY SWAMY STREET, TRIPLICANE,CHENNAI-000005			
Bill to	Ship to	INVOICE No	Dated
MANTRI SYNERGY OWNERS ASSOCIATION PADUR	MANTRI SYNERGY OWNERS ASSOCIATION PADUR	M6WWF/786	31/JUL/2023
Description of Service	DAYS	RATE	Amount
GARBAGE COLLECTION (July 2023)	31	42500	42500
Total			42500.00
Amount Chargeable (in words) Rupees Forty Two Thousand Five only PAN NO-AAATW5186B		FOR WASTE WINN FOUNDATION Authorized Signature 	
Note-Please make cheques in favor of NAME :WASTEWINN FOUNDATION Account : 60200058622946 IFSC CODE : HDFC0008000 BRANCH : SIRUCHERU			

Bill: 42,500
 Less TDS 2%
 41,650

Month of
 Garbage collection
 Bill
 Recommended
 Payment for
 M. S. Srinivasan
 Mantri Synergy Owners Association
 Quality Coordinator

31/8/23

Apna Complex :
 Payment : 42
 Treasurer Approval



Dashboard



TN-06-AA-7873

Chengalpattu 603104, India

13/07/2023

18:45:48



Ignition	A/C	Lid	Veh	Speed	Fuel	Temp.	Driver
On	Off	-	Battery	0	-	0.0 °C	-
			4.15 V				

TN-06-T-6826

IIVanthalangal Main Road, Chengalpattu
603103, India

13/07/2023

18:45:26



Ignition	A/C	Lid	Veh	Speed	Fuel	Temp.	Driver
On	Off	-	Battery	49	-	0.0 °C	-
			3.99 V				

TN-31-AF-4216

Wastewinn Godown

13/07/2023

18:40:56



Ignition	A/C	Lid	Veh	Speed	Fuel	Temp.	Driver
Off	Off	Close	Battery	0	57 L	0.0 °C	-
			12.05 V				

Home

Mapping

Reports

Charts

Admin



WasteWinn Foundation
#6A/13, Parthasarathy Swamy Street
Triplicane, Chennai 600005.
Email: wastewinn@gmail.com
Contact: 9790804922 / 9551637979

Reg No:73/2018

Website: wastewinn.in

22/12/2022

To Whomsoever It May concern

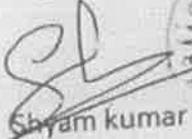
This is to inform that XS Real Siena, OMR, Padur apartment is collecting the source segregated solid waste from the residents and handing over to us since 2018.

The collected wet waste is composted in our Micro Composting Center

Dry waste is further sorted by our rag picker team & sent for recycling.

Sanitary waste is incinerated.

Regards,


Shyam Kumar

Co-Founder



MANTRI SYNERGY

From:
The Superintending Engineer,
Solid Waste Management Department,
Greater Chennai Corporation,
Chennai - 600 003.

To
M/s. Waste Winn Foundation
No.6A/13 ParthasarathySwamy Street
Triplicane, Chennai - 600 005.

S.W.M.C.No.A4/1582/2019

Date: .09.2020

Sir,

Sub: Greater Chennai Corporation - Solid Waste Management Department - Empanelled Agencies for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services - period of empanelment extended for three years intimation - Regarding.

Ref: 1. Orders of Joint Commissioner (Health) vide S.W.M.C.No.A4/1582/2020, Dated: 12.09.2020.

In the reference cited above, Orders of the Joint Commissioner(Health) was obtained to extend the services of Agencies for ^{three years for} providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services in Greater Chennai Corporation based on their performances.

Hence it is informed that the period of empanelment of your Agency is extended for three years with effect from 01.08.2020 and it is requested to increase the no of services so as to improve your performances.

It is also requested to furnish the details of services rendered by you to the undersigned in the tabular column already communicated to you on quarterly basis with effect from 01.08.2020.

[Signature]
14/09/20
Superintending Engineer (SWM)

21/3/20
14/09/2020

1) PACIFICA AURUM HAPPINESS2) JAINS INBELI PARK4) GODREJ AZURA

From: 3) PURVANKARA
 The Superintending Engineer,
 Solid Waste Management Department,
 Greater Chennai Corporation,
 Chennai - 600 003.

To
 M/s. GGU Transport
 (Waste Management)
 No.14, OMR road
 Chennai - 600 130.

S.W.M.C.No.A4/1582/2020

Date: 03.2022

Sir,

Sub: Greater Chennai Corporation - Solid Waste Management
 Department - Empanelled Agencies for providing biodegradable
 solid waste processing services for onsite composting and for
 providing dry waste recycling services - 4th phase - period of
 empanelment renewed with validity for three years intimation -
 Regarding.

Ref: Orders of Joint Commissioner (Health) vide
 S.W.M.C.No.A4/1582/2020, Dated: 08.03.2021.

In the reference cited above, Orders of the Joint Commissioner (Health) was obtained to renew the services of Agencies empanelled in 4th phase for three years for providing biodegradable solid waste processing services for onsite composting and for providing dry waste recycling services in Greater Chennai Corporation based on their performance and it is informed that the period of empanelment of your Agency is renewed for three years with effect from 08.03.2022.

Based on your performance during this period your empanelment period will be renewed. Hence it is requested to increase the no of services so as to improve your performances.

It is also requested to furnish the details of services rendered by you to solidwastecorp6@gmail.com in an excel sheet as mentioned in the Annexure by the 25th of every month.

Encl:Annexure

7/13/22
 Superintending Engineer/SWM



Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number : 33ATVPG6833F1ZH

1.	Legal Name	PALANI GOVINDAN			
2.	Trade Name, if any	GGU TRANSPORT			
3.	Constitution of Business	Proprietorship			
4.	Address of Principal Place of Business	NO.37, PILLAIYAR KOIL STREET, KAZHIPATTUR, Kanchipuram, Tamil Nadu, 603103			
5.	Date of Liability				
6.	Period of Validity	From	29/06/2018	To	NA
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority	Centre			
Signature		Signature Not Verified Digitally signed by DS GOODS AND SERVICES TAX NETWORK 1 Date: 2018.06.29 12:00:55 IST			
Name		RAMASWAMI SUDHA			
Designation		Superintendent			
Jurisdictional Office		KELAMBAKKAM			
9.	Date of issue of Certificate	29/06/2018			
Note: The registration certificate is required to be prominently displayed at all places of business in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 29/06/2018 by the jurisdictional authority.

1. XS REAL AMITY
2. XS REAL HARMONY
3. XS REAL SIENA
4. XS REAL SYMPHONY

5. XS REAL BELLA TUSCONY

14

From
The Chief Engineer (SWM),
Ripon Building
Greater Chennai Corporation,
Chennai - 600 003.

To
M/s Waste Winn Foundation,
No 6A/13, Parthasarathy Swamy Street,
Triplicane,
Chennai - 600 005.

S.W.M.C. No.A4/2213/2020

Date: 04.08.2021

Sub: Greater Chennai Corporation - Solid Waste Management Department - operation and maintenance of Micro Composting Centre in Ward-198, Zone-15 for processing bio degradable wet waste by M/s. Waste Winn Foundation permitted till 05.08.2020 - further permission for 2 years granted - Reg

Ref: Letter received from M/s Waste Winn Foundation Dated : 15.07.2021.

You have requested permission to operate and maintain the MCC at TNHB in Ward -198, Zone-15. As the operation and maintenance work carried by you during the last year is satisfactory, permission is granted for 2 years with effect from 16.08.2021 subject to the following conditions:

1. The Operation and Maintenance of Micro Composting Centre including Labours/Employees salary, electricity charges and consumables, cleaning materials shall be the scope of M/s. Waste Winn Foundation.
2. The manure or any other by-products produced shall be taken by M/s. Waste Winn Foundation.
3. Billing for GST purposes should be done by M/s. Waste Winn Foundation.
4. The process of composting should be natural and is compliance with Tamil Nadu Pollution Control Board (TNPCB) norms.
5. The allotted site should be kept odor free using sufficient microbes and necessary fly control measures shall be adopted by M/s. Waste Winn Foundation.
6. Permission from GCC should be obtained by M/s. Waste Winn Foundation to install any new equipment to make the process efficient.
7. The fortnight report of periodic composting operation and maintenance should be submitted to solid waste management department - Head Quarters in prescribed format with a copy to Zone-15 and Regional Deputy Commissioner (South).
8. M/s. Waste Winn Foundation should compost the organic waste from door to door collection by the Greater Chennai Corporation on priority basis. For the remaining capacity of the MCC, M/s. Waste Winn Foundation may be allowed the process the organic waste collected by them.
9. No residual waste shall be allowed to be disposed in the Greater Chennai Corporation dumping ground.

10 Permission for the operation and maintenance shall be extended by Greater Chennai Corporation based on satisfactory performance during this 2 years.

Sd/-xxxxx04.08.2021
Chief Engineer (SWM)

//True Copy/Forwarded//

Handwritten: 28/2
16/8/2021
Zonal Officer (SWM)

Handwritten: 28/2
16/8/2021

படுர் முதல்நிலை ஊராட்சி

KAS.தாரா சுதாகர் B.Com., M.A., MSW.,

தலைவர்



படுர் ஊராட்சி பஞ்சாயத்து அலுவலகம்
பிரதான சாலை, படுர் - 603 103
செல்: 9841848848

நாள்.05.11.2023

பெறுநர்

M/s.Mantri Synergy
Padur Village,
Chengalpet District.

பொருள் - கழிவுநீர் வாகன விவரம் - படுர் ஊராட்சி -
அருக்குமாடி குடியிருப்பில் வெளியேற்றப்படும்
கழிவுநீரை கொண்டு செல்லும் வாகனங்களின்
விவரம் கோருதல் - சார்ந்து.

ஐயா/அம்மா,

திருப்போடூர் ஊராட்சி ஒன்றியத்திலடங்கிய படுர் ஊராட்சியில் உள்ள தங்களது The Mantri Synergy அருக்குமாடி குடியிருப்பு பகுதியில் கழிநீர் அகற்றும் வாகனத்திற்கு முறையான அனுமதி (License) பெற்று வாகனத்தில் GPRS கருவி பொருத்தப்பட்டிருக்கவேண்டும். இதுவரை பெறப்படாமல் இருக்கும்பட்சத்தில், உடனடியாக கழிவுநீர் அகற்றும் வாகனத்திற்கு முறையான அனுமதி (License) மற்றும் GPRS கருவி பொருத்தி அதற்குரிய ஆவணங்களை வரும் 30.11.2023 தேதிக்குள் படுர் ஊராட்சி மன்ற அலுவலகத்தில் சமர்ப்பிக்க கேட்டுக்கொள்ளப்படுகிறது.

Received
A. Jeyaraj

தலைவர்
படுர் முதல்நிலை ஊராட்சி
திருப்போடூர் ஊராட்சி ஒன்றியம்

படூர் முதல்நிலை ஊராட்சி

KAS.தாரா சுதாகர் B.Com., M.A., MSW.,

தலைவர்

படூர் ஊராட்சி பஞ்சாயத்து அலுவலகம்

பிரதான சாலை, படூர் - 603 103

செல்: 9841848848

நாள்.05.11.2023

பெறுநர்

M/s.The Gem Grove Appartments
Gem Grove Owners Welfare Association
Padur Village,
Chengalpet District.

பொருள் - கழிவுநீர் வாகன விவரம் - படூர் ஊராட்சி -
அடுக்குமாடி குடியிருப்பில் வெளியேற்றப்படும்
கழிவுநீரை கொண்டு செல்லும் வாகனங்களின்
விவரம் கோருதல் - சார்ந்து.

ஐயா/அம்மா,

திருப்போடூர் ஊராட்சி ஒன்றியத்திலடங்கிய படூர் ஊராட்சியில் உள்ள தங்களது The
Gem Grove Appartments அடுக்குமாடி குடியிருப்பு பகுதியில் கழிநீர் அகற்றும்
வாகனத்திற்கு முறையான அனுமதி (License) பெற்று வாகனத்தில் GPRS கருவி
பொருத்தப்பட்டிருக்கவேண்டும். இதுவரை பெறப்படாமல் இருக்கும்பட்சத்தில்,
உடனடியாக கழிவுநீர் அகற்றும் வாகனத்திற்கு முறையான அனுமதி (License) மற்றும்
GPRS கருவி பொருத்தி அதற்குரிய ஆவணங்களை வரும் 30.11.2023 தேதிக்குள் படூர்
ஊராட்சி மன்ற அலுவலகத்தில் சமர்ப்பிக்க கேட்டுக்கொள்ளப்படுகிறது.

Received
M. S. S. S.



தலைவர்

படூர் முதல்நிலை ஊராட்சி
திருப்போடூர் ஊராட்சி ஒன்றியம்

படுர் முதல்நிலை ஊராட்சி

KAS.தாரா சுதாகர் B.Com., M.A., MSW.,

தலைவர்

படுர் ஊராட்சி பஞ்சாயத்து அலுவலகம்
பிரதான சாலை, படுர் - 603 103
செல்: 9841848848

நாள்.05.11.2023

பெறுநர்

M/s.Color Berry Apartment
Modern Layout 1st Cross Street,
Padur Village,
Chengalpet District.

பொருள் - கழிவுநீர் வாகன விவரம் - படுர் ஊராட்சி -
அடுக்குமாடி குடியிருப்பில் வெளியேற்றப்படும்
கழிவுநீரை கொண்டு செல்லும் வாகனங்களின்
விவரம் கோருதல் - சார்ந்து.

ஐயா/அம்மா,

திருப்போடூர் ஊராட்சி ஒன்றியத்திலடங்கிய படுர் ஊராட்சியில் உள்ள தங்களது
Color Berry Apartment அடுக்குமாடி குடியிருப்பு பகுதியில் கழிநீர் அகற்றும்
வாகனத்திற்கு முறையான அனுமதி (License) பெற்று வாகனத்தில் GPRS கருவி
பொருத்தப்பட்டிருக்கவேண்டும். இதுவரை பெறப்படாமல் இருக்கும்பட்சத்தில்,
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ஊராட்சி மன்ற அலுவலகத்தில் சமர்ப்பிக்க கேட்டுக்கொள்ளப்படுகிறது.

Received
T. Jones



தலைவர்
படுர் முதல்நிலை ஊராட்சி
திருப்போடூர் ஊராட்சி ஒன்றியம்

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Padur Helpline : 81110 11611

படூர் முதல்நிலை ஊராட்சி

KAS.தாரா சுதாகர் B.Com., M.A., MSW.,

தலைவர்

படூர் ஊராட்சி பஞ்சாயத்து அலுவலகம்

பிரதான சாலை, படூர் - 603 103

செல்: 9841848848

நாள்.05.11.2023

பெற்றுநர்,

M/s.ETA Rosedale Apartments,
Padur Village,
Chengalpet District.

பொருள் - கழிவுநீர் வாகன விவரம் - படூர் ஊராட்சி -
அடுக்குமாடி குடியிருப்பில் வெளியேற்றப்படும்
கழிவுநீரை கொண்டு செல்லும் வாகனங்களின்
விவரம் கோருதல் - சார்ந்து.

ஐயா/அம்மா,

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Rosedale Apartments, அடுக்குமாடி குடியிருப்பு பகுதியில் கழிநீர் அகற்றும்
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Received

[Signature]

தலைவர்

படூர் முதல்நிலை ஊராட்சி
திருப்போடூர் ஊராட்சி ஒன்றியம்